

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 280-281/2018

MANI RAM & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 152136/2021 - EXEMPTION FROM FILING O.T.
IA No. 68891/2019 - EXEMPTION FROM FILING O.T.
IA No. 224214/2023 - GRANT OF BAIL)

Date : 29-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Pankaj Sharma, Adv.
Ms. Saroj Tripathi, AOR

For Respondent(s) Mr. Shaurya Sahay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner submitted that pursuant to the order dated 22.01.2024, an affidavit has been filed on behalf of the applicant herein and a copy of the same has been served on learned counsel for the State.

Learned counsel for the respondent/State submitted that he would get instructions in the matter. In the meanwhile, the petitioner shall be examined by the Chief Medical Officer, District Hospital, Farrukhabad.

The report of his medical status and condition shall be placed before this Court on or before 07.02.2024.

List on 09.02.2024.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(MALEKAR NAGARAJ)
COURT MASTER (NSH)